

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Service Tax Appeal No.388 of 2012

(Arising out of OIA-371-375/2010/AHD-I/CE/MM/COMMR-A-/AHD dated 22/12/2010 passed by Commissioner of Central Excise-AHMEDABAD-I)

Balkrishna Textiles Pvt Ltd

Bombay Highway, Narol,
Ahmedabad, Gujarat

.....Appellant

VERSUS

C.C.E.-Ahmedabad-i

C. Ex Bhavan,
Nr Panjrapole & Polytechnic, Ambavadi,
Ahmedabad, Gujarat-380015

.....Respondent

APPEARANCE:

Shri Amal Dave, Advocate for the Appellant

Shri Dharmendra Kanjani, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 15.02.2022
DATE OF DECISION: 10.06.2022

The appeal is disposed of. For order, see order of date in Service Tax Appeal No. 154 of 2011.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

Mehul